Annexure - 5

Name of the corporate debtor: HIGHLAND AUTOMOBILES PRIVATE LIMITED; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 20.05.2024 In accordance with Section 25(2) (e), IBC,2016

List of operational creditors (Workmen)

(Amount in₹)

			: a'. a · L	Details of claim received		Details of claim admitted					Amount of			
	Sl. No.	Name of authorised representative, if any	Name of workman	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% voting share in CoC, if applicable	Amount of contingent claim	any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
- 1	-		=	=	₩	-	-	-	-	-	7-1		-	-

